

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1129 of 2019

IN THE MATTER OF:

M/s Genesis Club Ltd.

...Appellant

Versus

M/s Rohtas Projects Ltd. & Ors.

...Respondents

For Appellant: Mr. Soumya Dutta, Advocate.

**For Respondent: Ms. Shruti Agarwal and Mr. Saurabh Chaudhary,
Advocates for Respondent No. 3.**

**Mr. Partha Sil and Mr. Tavish B. Prasad, Advocates for
Respondent No. 4.**

ORDER

26.02.2020 List the Appeal 'For Admission (After Notice)' on **25th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)